# श्री शिव च द्र झा : इस महत्वपूर्ण विषय पर मैरा कालिंग ग्रहेन्शन. . . .

MR. DEPUTY CHAIRMAN: No, no. That will not go on record.

(Shri Shiva Chandra Jha Continued to speak).

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

## Serious deterioration of Telephone ana Tele-communication Services in Calcutta aiM other parts of the country

SHRI KALYAN ROY (West Bengal): Sir, I beg to call the attention of the Minister of Communications to the serious deterioration of telephone and tele-communication services in Calcutta and other parts of the country, and the steps taken by Government in this regard.

THE M'.NISTER OF STATE IN THE MINISTRY OF COMMUNICA TIONS (SHRI KARTTK ORAON): Sir. while it may be conceded that effect of this year's monsoon on underground the cable system Calcutta has been causing some con cern .....

AN HON. MEMBER: Sir, he is not audible. Let him come to the front bench.

MR. DEPUTY CHAIRMAN: You are not audible from there. Please come to the front bench.

SHRI KRISHNA CHANDRA PANT (Uttar Pradesh): He is as inaudible as a telephone.

SHRI KARTIK ORAON: Sir, while it may be conceded that the effect of this year's monsoon on the underground cable system in Calcutta has been causing some concern, it is not correct to state that there has been serious deterioration in the services In Calcutta and ottier parts of the country. It is true that compared to the pre-monsoon period, there has

been a rise in the number of faults in the systems, primarily due to, cable faults with the advent of monsoon, but apart from this there has been no deterioration.

Public Im/Dirrtanre

During the current year, as a result of heavy rains, there have been a number of cable breakdowns in Calcutta and the maximum number of telephones which went out of order were 19,059 which works out to. approximately 8 per cent of the total telephones. Our efforts made earlier during this year 'nave yielded some results and we are expecting a substantial improvement after the Task Force which has been set up for Calculi:! to improve underground cable plant, completes its work. I hope the House will appreciate that the metropolitan cities of India are growing fast and there is considerable digging activity by all organisations in adding to the civic facilities. This digging activity often causes damage to the underground telephone cables, and this damage does not show up immediately but only later on when the rain water enters the cable through demaged sheath. Our programmes for improvement in this regard have been earlier indicated in the House and I would just briefly reiterate that we have embarked on a large-scale programme for constructing underground ducts in Crbu'.ta, and other cities. Ws also have large-scale programmes for pressurisation of the underground cable system so that the fault liability in coming years is reduced. Whils the above is meant for cables already laid, the new cables are laid in the pressurised condition initially itself.

The detailed steps that we are taking on a planned schedule are as follows: -

- 1. Provision of ducts for the new-cable routes;
- 2. Pressurisation of the existing cables upto the secondary level, and laying of new cables under pressure;

- 3. Use of jelly filled cables in the distribution area;
- 4. Installation of cabinets and pillars for quicker repairs of faults;
- 5. Use &f drop wire and overhead cables in difficult localities to re duce the fault rate; and
- 6. Use of digital microwave systems on main junction routes as a back up for the cable system.

A part of the present switching equipment in many cities was installed more than 25 years ago and has outlived its normal life. It is proposed to replace these exchanges, but) the exact schedule will depend upon fae availability of equipment during the Sixth Plan period. In addition to this, it has also been decided to mo- i demise the trunk switching and the telex switching net works by inducting electronic equipment into our system on a progressively rapid scale.

I would like to assure the House that we are fully alive to the position in all parts of the country. Detailed investigations had been conducted and corrective measures had already been; planned and are under execution. With the programmes under way ^ c?.n bs reasonably expected that in the next year we would not be facing i such serious breakdowns.

SHRI KALYAN ROY: Sir, we had four Ministers in the last six years, namely, Shri Shankar Dayal Sharma, Shri Brij Lai Verma, Shri Bhishma Narain Singh and now we have Mr. Stephen. All there six years there is a record of continuous deterioration and decline.

Sir, I want the House tG understand that telephone and telecommunication services throughout the country have seriously deteriorated and what is happening in Calcutta and the worst affected industrial belt of steel and coal, stretching from Calcutta to Durgapur, Durgapur to Dhanbad,

Dhanbad to Asansol, is sheer nightmarish and the agony, bitterness and utter frustration of the public just cannot be explained within a few minutes of the Cahing Attention. Tha whole telephone system in t\*ais most vital, strategic and centre of India's basic industrial belt has virtually disintegrated and collapsed because of the—

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(a) utter callousness of officers and supervisers concerned; (b) miserable failure in Calcutta to replace the 50 to 40 years old telephone cables and lines, which have just been patched up over and aver again, and because the existing telephone equipment in Eastern India is hopelessly inadequate; (c) total lack of co-ordination between the various agencies of the Calcutta Municipality, Calcutta Development Authority, NTP, the Underground Railway Authority, the Calcutta Elecirie Supply Corporation and the Telephone authorities, (d) sheer indifference and contemptuous attitude towards public complaints and MPs not excluded. Mr. Bhupesh Gupta's telephone is out of order for the last two months. My telephone was out of order for one month and I have been told that Mr. K. C. Pant's telephone is out of order for one

Then (e): Heavy work load on workers at the lowest level anc expansion of officers etc. at the top Economy at the bottom; less and les.< number of ordinary workers, to cope with the problem; and then, rampant corruption.

Then (f): Failure to top houses o Delhi, including the Minister, *i*< give top-mo.st priority to thes things and allowing rot to continue

Sir, at least, Shri Bhishma Narai Singh who was Minister for Com munications for a short period WE more honest and admitted on 16t February:

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"Calcutta telephone system is the worst among the four metropolitan cities."

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So, my question is-as he has mentioned in his reply to the Calling Attention—one constant and common explanation in Calcutta is the cables getting damaged because of digging operations either by CMDA or by the underground authorities o,r Calcutta Electric Supply Corporation or others. Whenever asked, Sir, we are told that tfae cables fire damaged because of digging. Now, from 1970 to 1980, no proper co-ordination has been made possible from top to bottom. Sir, on June 11. 1380, the Minister of Communications stated in this House:

"Effective steps have been taken for full co-ordination between the departments of telephone authorities and the CMDA and MTP."

Mr. Stephen on the same thing had stated:

"Lack of co-ordination was one of the main factors. This position has been corrected."

But unfortunately, Sir, Mr. Stephen could not s«'ty at all how many cables were damaged: they had no informa-mation at all. Sir, you will be surprised to know, this was stated in June that co-ordination is there and that lack of co-ordination were things of the past and that the CMDA are doing a fine work. Then suddenly we find on 30th July, Mr. Kartik Oraon states:

"Due to extensive digging activities of various agencies, damages are causey to the underground cables, as a result of which other telephone lines get affected."

Exactly the same were the words which Mr. Brij Lai Verma stated on 22nd July, 1977.

What is the co-ordination? It means there is no co-ordination so far. Then, Sir, my second question: Is

it not a fact that the cables are damaged because they are mainly laid by the contractor workers, the lowest-rank workers who do not know either the underground conditions or where the cable is going to be laid? As a result, one paper stated: ".. . the work site reveals that underground construction was done by unskilled workers without any supervision by the senior staff."

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Sir, according to the Minister,—as stated by him on the 18th June- 45,420 more telephones have been added t0, the city of Calcutta. If that is so, why is it that the number of workers is going down? He hag to explain this. On 30t'h July, Mr. Kar-tik Oraon stated that the people who have to repair the lines, their recruitment has been stopped. I will give you, the facts given by Mr. Kar-tik Oraon that the number of casual workers on 30th March,, 1977 was 2527; it went down t0 2229 on 31st March, 1980. They are the casual workers. Then Grade D workers; they were 3055 on 31st March, 1977 and their number went down to 2914. On the other hand, the officers are increasing. On 31st March, 1977 their number was 74 and it has now gone up to 86. So, the number of officers is going up and people who 'have to. do the job right at the place, their number is going down. How would you explain this decline in the number of class III and IV staff? Then, Sir, he said—I am only confining to what he said in the House—one of the remedies is cab'e pressurisation. You would be surprised to know as to the progress which has been made. Mr. Stephen said in this House on 18th June. He mentioned about the range of Kms. of cable pressurisation and you will be horrified to see this. In 1976-77, the pressurisation was 205 Kms. In 1977-78-28 Kms; 1978-79— 131 Kms. and in 1979-80— 146 Kms. In all these years, they have reached only between 500 and 600 Kms. At this rate, it will take hundred years to complete the entire pressurisation. Then, there is rampant corruption.

Some telephones never go out of oder. Some never develop defects.

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You have not taken any action against any of the officers who have been found guitty of

My last point is ttiat there is gross discrimination in regard to Eastern India. I will give only one figure. This has been stated by Mr- Stephen. This is in regard to. the new exchanges planned, with capacities proposed to be added to them and the expansion of the existing ones during 1980-81 and 1981-82. In Bombay, the expansion will be 80,000; Delhi, 40,000; Calcutta only 9,000 and Madrasonly 4,300. The number of new ex-Changes f& be opened, as per Mr. Stephen, Bomfoay-8; Delhi-6; Calcutta-3 and Madras-Nil. (Time bell rings-) I am finishing. I am on my last point. He mentioned about the task force. This is the greatest hoax. Mr. Brij ial Verma has also said the same thing on 22nd July, 1978. In reply to a question, he also said that a taste force was being appointed. He said 'A Committee of senior technical experts 'has been set up to go into this aspect'. Now, again, he has revived this gimmick of task force. But the main thing is, task force or no task force, the telephone system in the Eastern India, steel and coal belt, has completely ccfllapsed. You will be surprised to know, Sir, that from the Chasnala disaster to the Bhanora disaster, when the mine managers tried, they have not been able to contact the rescue department and the Directorate-General of Mines Safety, to inform them that this disaster has taken place. As a result of this, the inspectors came after a lapse of ten hours, twenty four hours and so on. In such a condition, I would like to knew whether he has taken any steps to import electronic exchanges, to import electronic equipment, to improve the system which has nearly disintegrated. *Tae* telephone system in the entire country is faulty, i demand that either he should assure that he would take the necessary steps, or like Mr. Venkataraman, if he cannot improve it, as an ex-trade union leader, he should be prepared to face the consequences and 'hand over his resignation. This is the situation in the whole of the country. I demand his resignation in view of

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THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): COMMUNI-Immediately? Would you not give me five mintes time? You want me to tender my resignation straightaway? (In terruptions)

MR. DEPUTY CHAIRMAN; Let him

SHRI C. M. STEPHEN: Sir, my esteemed colleague ana friend, Mr. Kalyan Roy has raised a number of issues. I do not know whether I will be able to cover the whole gamut, as he has done. The first question which he has asked is why there should be discrimination against Calcutta in the matter of opening 0f exchanges. Exchanges are opened in accordance with the demand for the connections.

SHRI BHUPESH GUPTA: (West Bengal): I go there for two days. I am not able to do any telephone.

SHRI C. M. STEPHEN: I am coming to that. Now, the waiting list in Calcutta is 22,000. The waiting list in Bombay is 1,20,000. The waiting list in Delhi is about 80,000. This itself explains why more exchanges have got to be opened. This depends on the demand which is coming up. This is all I have to say in regard to this question of his. He then has emphasised the point in regard to the strength of workers and that of officers in the lower and higher cadres. I can assure my friend that I am a man who is very keen about, this aspect. I would take a note of it. I will examine the position. This was a question which came up on a former occasion also and it was said that there was time-lag in filling up some posts which are there. This question came up during question hour and I spelt out the position. Steps are being taken in this regard. Now, as far as the question of casual workers is con[Shri C. M. Stephen.]

cerned, their number will not remain the same. Casual workers are progressively being regularised when they go on to the higher cadres. To that extent, the number of casual workers would be reduced. (Interruptions) I can assure my friend that I will go into it and I will myself examine the position to see whether any distortions had taken place as between the lower cadre and the officer cadre. This is a matter which we will specifically go into. This is all I have to say on this. About pressurisation, let us not call it a gimmick and all that. Total pressurisation will be effected at certain stages, what we call the on cable stage, that is frem one exchange to the other exchange. The primary cable stage is from exchange to a!l sorts of cables...

SHRI KALYAN ROY: Only 86 km. in the whole year.

SHRI C. M. STEPHEN: I am coming to that. And then th on to the secondary stage. These are the stages which we have got to cover up. The total cable length in the whole country which is to be covered is 20,000 km. Now we have covered altogether, till today, about 7000 kms. for pressurisation. A portion has gone to Calcutta. Different areas have also been covered. This is going on. That depends on the digging activity which is going on. Certain areas we will not be able to cover. Progress is being effectuated there. This is all what I have got to say and a large ponion of this will come under pressurisation. This is scrneme which can alone give consolation.

With regard t° Calcutta, a microwave system, as nowhere else, has been introduced between exchange and exchange in Calcutta itself because it is very difficult to depend upon the cable system in Calcutta. There are 44 exchanges and 168.000 telephone connections already functioning in Calcutta. These exchanges will *have* to be connected because once a junction cable collapses, the connection becomes impossible; this is

what has happened during the recen rains. Therefore, microwave system i being introduced. The Dum Dum am Kasipur areas have already been connected and in the next year we hav< got a massive scheme of connecting various exchanges in Calcutta by microwave system Which will relieve us from depending on the cable system between exchange and exchange Then the problem will be only between the exchange and the subscriber. This is one oh the aspects which I have to emphasize about.

Now, about non-attending of functioning of Calcutta, i can say in February 1980 a team was sent over there to identify certain Exchange.\* which are extremely bad. Those, exchanges were identified. In a few exchanges a special team was sent to take up tne taslc of improving the situation. I am happy to report to the House that the result has been very very rewarding. And Gne of the exchanges which was identified as a very bad exchange was that of Mr.

Kalyan Roy. I could say that a concerted effort was made and as a result of that there is considerable improvement, which indicates that ever, in spite of restraints, conditions can be improved if a concerted effort is made somehow or other. But this

concerted effort all oveV the country it will be difficult to make because it is a matter of some timing...

SHRI BHUPESH GUPTA: Do you give an assurance that next time when I go to Calcutta, I\_will be able T-o make a telephone call from Tollygauj?

SHRI CM. STEPHEN; No, no, I cannot give that assurance. I do not know when he is arriving there and the cable would not collapse on that day. All I can say is that if there is a collapse pf cable, it will be rectified immediately. That is all I can say about that.

As far as lack of co-ordination is concerned, every agency is a master of its domain. We are making our own effort. I am going to Calcutta tomorrow. I have fixed up a meeting

Calling Attention

SHRI BHUPESH GUPTA: 1 invite you to the residence where I live and from there you make a telephone call.

SHRI C. M. STEPHEN: Provided he gives me a cup of tea.

I have contacted the Chief Minister. He has given an assurance that there will be coordination. Things are improving, 1 must own it on the floor of this House. With my experience with the Chief Minister and the Government, as far as we are concerned there, I can say fhat they are taking it up seriously and things are improving, coordination is coming in, but the people who are going in for digging, they do not respect any personality, they do not respect thing at all. They just dig damage and get along. These are the experiences of a cable being put in a ditch with concrete plaster. they wanted to carry out some Once repairs and put it through, but then they could not put it through. So, the easy method; the concrete cover was broken down. The cable was broken down and he put the cable across my cable. The whole thing collapsed. This is one aspect. As far as Calcutta is concerned, one important problem is cable collapse. Twenty per is because of that. Cable theft has cent taken place in a very big way. Twenty per cent is because of cable theft and collapse. This has happened in Delhi. Suddenly it collapsed with the onset of the monsoon. This is the cumulative position that is coming up.

I would appeal to the House to bear with me if 1 spell out the various constraints under which the telephone system is working. We have developed from a scratch. We started with what is known as the Strowger system, which everybody has now rejected. Eighty per cent of the whole system in the country is being run on tfae Strowger system which is being

produced in Belgium. Then we troduced the cross-bar system. which is known as the Pentaconta system. The cross bar system proved to be disastrous. Our boys improved upon it and this improved version is available. This is the system with which we are functioning. This is one part of it. A portion of the system, as Mr. Kalyan Roy has said, has out lived its age. Twenty years is the maximum during which it can be of use. So it has outlived its age and still it is there. It is helping us. through as the old lady, with all The difficulty is that we are defects. not able to replace it because of the non-availability of the exchange with which we can replace it. Thirdly, our cables have been laid in a very protected manner. Ĭŧ is com pletely vulnerable. Therefore, everybody comes in and smashes on it and the cable becomes absolutely vulnerable. There is a new system of cable where there is no copper at all. In this case,, there will be no theft. But ours is a copper-mingled cable. So theft is taking place. That is ano ther difficulty that we are facing. These are the problems that are com ing up before us.

Another very important matter that the hon. Members should understand is that we are not able to give connections to the extent they are needed. The demand has exploded. Therefore, all people are coming on all the lines which are just available. There is a burden which the exchange can take. For example, if I put through 2000 connections, the load that the exchange can take on is only 20 per cent of that Ten to fifteen per cent of the load is all that the exchange ca:?, osing evorbody tries to ring .- will get it because that will not go through that exchange. Now this heavy load is on us. Therefore, there coming difficulty.

People are tempted to compare the situation in Delhi with Tokyo and all those places. There the telephones are numerous. But the burden is not that heavy. At one time, Tokyo also had

that difficulty. Today the effective call is estimated to be of the order of 70 per cent. London also is the But Paris has not come up to that; . The other countries are also around the area of what is called 35 to 40 per cent. This is the situation in which we are today. We are trying to rectify it by mas-, sive imports. We are inducting into the whole system, as was stated by Shri Kartik Oraon, the electronic system. The electronic system is the future, as far as we are concerned. But there is a time lag and for a time !:ave to live with the Strowger m and the crossbar system. Pro-ion has also got to be of the crossbar system for a time because that is the know-how with us. We want to develop our know-how and thus come on our on. But until then, import is taking place and we are now going ahead with it. Microwave is being introduced in a big way. We were importing it. Today we have got the ibility to produce it 01 country. We are going ahead with it the production is also going ahead. The totality of the whole picture ha; assessed. The weaknesses have been identified and an effort is being made to get the whole thing through. My friend stated about callousness. I do not want to comment on that.

SHRI KALYAN ROY: What about corruption? Not a single officer has been dismissed

SHRr C. M. STEPHEN: Mr. Kalyan Roy does not know the statistics of the actions that we have taken. I have gone through that. A large number of actions have been taken at the officer level. Wherever corruption is coming up, there is no mercy given to j anybody at all. Dismissals do take place. Other actions are taking place. There are different agencies through which we have got to go and a number of cases are pending. Investigation is proceeding. And whenever an indication comes,, we go ahead with it. All I want to assure the House is, we are

all aware of the problem, we have analysed the problem, we have seen the weak spote there and I would appeal to the House to consider this. This is a national problem which we have to bear with and we have to correct it to the extent, possible. Our instruments are limited, the demand is so high and the system that is available to us is a system which has developed in a slipshod manner, all sorts of systems coming together, and it is with it that we are going ahead and we are trying to improve it—improving the cables, improving the exchanges, improving the operation, improving the supervisory style of functioning, improving the functioning of the workers together,, improving it in a total manner. I am very sure things are rosy and things are not that bad as they are painted.

SHRI SUNDAR SINGH BHANDARI (Uttar Pradesh); And we all have to live with it!

SHRI B. N. BANERJEE (Nominated): Sir, gone are those days when possession of a telephone was considered to be a status symbol. Sir, telephone is these days considered to be an ordinary necessity for even ordinary citizens. Sir, the hon. Minister will agree with me that if one has a telephone for which he has to pay a substantial sum these days on account of rent and also call charges which,, the Minister will admit, goes on increasing from Budget to Budget-and this year also there is no exception—though it is not so far persons like us whose calls are rather on the low side. Sir if I pay a substantially high rent and also call charges I am entitled to demand and expect that my telephone functions and it functions satisfactorily. But, unfortunately. Sir, so far as our experience in Calcutta in particular and in Delhi is concerned, it is otherwise. I have been using telephone in Delhi for the last 30 years and, previously,, we sldom got a wrong connection. Now hon. Members will all agree with me—possibly Mr. Stephen is not dialling his on telephone these days; previously used to do it;

otherwise he would have said the same thing if he was sitting 1 on this side of the House—that every third or fourth call is a, wrong connection. Why should it be so? There is no reason for this.

#### (Interruptions)

DR. BHAI MAHAVIR (Madhya Pradesh) And with the inefficiency in the Department, earnings are rising.

SHRI B. N. BANERJEE: So far as fault repairing is concerned, I should say that we, Members of Parliament here, who do not pay for the telephone rent or call charges, are very well cared for. (Interruptions) I am talking from my own experience. We are given attention but that is a source of complaint for others in the city and they tell us very often,, "You are all VIPs, etc. Therefore, your complaint is attended to." So, the presence of too many VIPs including those under the category of Members of Parliament— Ministers certainly are there—and high officials results in too much attention being given to these persons and so there is a genuine complaint that the faults of telephone connections of ordinary subscribers are not attended to for days together. This is a fact. Sir, I leave it at that stage. (Interruptions)

Now ,1 am talking about Calcutta. So far as Calcutta telephones are concerned, Mr. Stephen also has admitted that they are in a mess—not that they are in a mess today only.

SHRI C. M. STEPHEN: I did not say that. (Interruptions)

(Interruptions)

SHRI B. N. BANERJEE: Yes, you said it.

SHRI C. M. STEPHEN: Don't put words into my mouth,. Mr. Banerjee.

SHRI B. N. BANERJEE: From what you have said, telephone there is most unsatisfactory and you are trying your best to improve it. I wish you could improve it. My idea is not to find fault with your system. The telephone system in Calcutta is very very unsatisfactory. Sir, you are for-

tunate if your line is working. Then you are lucky, when you pick up the telephone, if you hear the dial tone. Sir, these are my personal experiences. I am not talking from sombody else's experience. And you should thank your stars 'Hailing you get the right connection. First your telephone is not working. And if it is working, you are fortunate if you hear the dial tone after picking up the telephone. And you should thank your stars if on your first attempt youget the right connection. These are the hard facts. I would ask the hon. Minister to go to Calcutta and try certain numbers. And the usual reply of the telephone department people—and I think the hon. Minister has also said that—is that the load is too much and that their equipment has also become very old and needs replacement. Sir, this we have been hearing,, as far as Calcutta is concerned, for several years. I have been in this House for a pretty long time. That is why everybody has been complaining to me for the last 10—12 years about the telephone system in Calcutta. (Time bell) Sir, I have not taken even three °r \*our minutes. If you give the first speaker 20 minutes, T should be given at least four minutes.

MR. DEPUTY CHAIRMAN; You have already taken four minutes.

SHRI B. N. BANERJEE: Sir, ordinarily the ground given is—and that ground has also been given here—that it is on account of a cable fault. It is a fact,, as has been pointed out by Mr Kalyan Roy, which Mr. Stephen has also admitted, that there is a lack of coordination among the various departments and the telephone department is also a party to that. You simply say that the CMDA is digging up the lines or some other Authority is digging up the lines. If there were some proper co-ordination, perhaps this could be avoided.

One more thing I may mention. If the telephone bills are not paid, the telephone department is very prompt in disconnecting telephones. But if a telephone is out of order for a long

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time for no fault of the subscriber, why should Mr. Stephen be not prepared to give at least a rebate or abatement?

AN. HON. MEMBER; Why rebate, a penalty.

SHRI B. N. BANERJEE: Let him agree to that.

One word about the STD system. I would like Mr. Stephen to try an STD number from here to a place like Calcutta or Bombay. It requires a lot of patience. A person has to go on dialling and dialling for half an hour.

The last point and I finish. I have read a report in the press that Mr. Stephen in a press conference has promised that by 1982 he will clear all the pending applications for telephone connections. I hope I am correct. I welcome this statement. But I would tell him one thing. That he is giving new conections is well and good, but that does not mean he will neglect the existing connections. He should spend a good portion of his resources to see that the telephones that are already installed function well. But the way of the Government is different. In the Tourism and Civil Aviation Department also you see that the moment they get an extra plane, instead of strengthening their existing services, they expand services. Mr. Stephen should not make a mistake. Knowing Mr. Stephen very well, I have personally a- good deal of hope that during his time h Calcutta, where I live and where thi grievance has been there for a very long time, there will be an improvement so far as telephones are concerned. I am pretty sure that if he would visit Calcutta for a day, he would feel convinced about the grievance. In view of the Calling Attention having been taken up today, we would like to see an improvement in the telpehone services in Calcutta. If he does that, the residents of Calcutta will be grateful to him.

SHRI C. M. STEPHEN: Sir, we are in an area where there is a lot of agreement, and the area of disagreement is

There is an area of disagreement,, but little. the area of agreement is quite a lot. I want to say one thing. Let us not proceed on the basis that in any telephone system every call will mature. It will not. There is what is called the completion rate. That is a system. statistics of the attended calls There is and the successful calls-The best system is supposed to be that of Tokyo and London, and that ratio there is 70 per cent, sir, that is the highest reached. That means that 30 per cent of the calls collapse. Even when you try the local calls, you do not get them. This is the situation. In Paris it is '50 per cent, between 50 and 60 per cent. That is as bad as ours 10 to 15 years back. The present President took over as the Chief of the committee and pumped in a lot of money. This is the situation. Our position is around 40 per cent. This is a fact that we will have to reckon with. With all the collapse that we are seeing in Calcutta, what is the number of trunk-calls passing in In 1979-80,, the number of the an year? trunk-calls that matured was 24 lakhs, which means 2 lakhs per month, which means that in an effective working hour—we take ten hours of effective working per day, night being half time—about 1,000 trunk-calls are This is what our passing. dilapidated, useless system is managing. It is managing to get about 1,000 trunk-calls per hour matured. Let us not condemn it that way. There are, of course, collapses.

About the STD, you mentioned. When you dial from one station to another station, the STD will have to go through a number of intermediate stations. There are certain systems going on. If at any stage there is engagement, your connection is thrown back. It is an electronic affair. You cannot get through. If that is completely full, you cannot get through. That is the situation everywhere. That is all I have got to say.

SHRI B. N. BANERJEE: Everywhere means in all the countries of the world? You are hopelessly mitaken. You try it in other countries

SHRI C. M. STEPHEN: There are systems which are absolutely mechanically perfect. In the STD system there is no operator sitting and managing. It is just a STD Subscriber Trunk-Dialling system. You yourself get on to that. That system is there. That system has got its inbuilt defects. As I told you, our system is the Stronger system. Our system is the old cross-bar system. It has got its inbuilt defects. Therefore, we are now trying to progressively introduce the electronic system, to improve upon the crossbar system. An effort is being made. This is our child. We are trying to bring it up with all that. Our workers and our engineers are doing their best. They are going in a proper manner.

Again,, let us not go on straightway condemnation of the whole system. I seek your permission to give one instance. Somebody in Bombay made a speech at a meeting of the Rotary Club. He said that somebody told him that he had put a trunkcall to Delhi, to the Prime Minister's Secretariat, that it was a lightning call and that he had got it after 18 hours. One Mr. Pai made that statement. 1 read it when I was m the plane. I immediately rang to the General Manager to contact that Mr. Pai and get the information on who made the call, who put it, the date and the man who put the call through. For the last 14 days my General Manager has tried to get it. He has been meeting Mr. J?ai and asking him to give the information on who put the call across. Now he says that the information is not available. Yesterday he ha3 come out again with a statement that this has collapsed and that has collapsed. He is not able to give any information. This sort of irresponsible condemnation is not serving any cause at all.

SHRI B. N. BANERJEE: Does the hon. Minister mean to say that the points which I have put forward stand on the same footing as those of Mr. Pai's?

SHRI C. M. STEPHEN: Not at all. Particularly when Mr. Banerjee makes

a point, it cannot have that condemnation and that thrust. It is an honest assessment. Therefore, it is taken up in all seriousness. That is what I am saying. But there is a tendency developing to codemn everything. When that comes, I say that the system is not that bad. The workers are not that bad. The supervisors are not that bad. All the workers, the staff, in the telephone system, are as patriotic as anybody in this House or anywhere. They are doing their best. We are trying to improve it. We will try to improve it.

to a matter of Urgent

Public Importance

SHRI SUNDER SINGH BHANDARI: There is no question of challenging anyone's patriotism. It is all a question of efficiency. {Interruptions}

SHRI C. M. STEPHEN: If I give statistics, Mr. Bhandari will say that I am quoting this and that. So I am not going into it. There has been a deterioration for the last three years. I have got figures with me.

MR. DEPUTY CHAIRMAN: Mr. Bhattacharjee. Not here. Mr. Dhabe.

SHRI ARVIND GANESH KULKARNI (Maharashtra): Sir, I would like to know whether you are adjourning the House at 1 O'Clock and Special Mentions will later....

MR. DEPUTY CHAIRMAN: Let us proceed. Then I will see.

SHRI ARVIND GANESH KULKARNI: When will the Special Mentions come? (Interruptions)

MR. DEPUTY CHAIRMAN: We may have to sit longer.

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Let the Minister reply to the point and not enter into a debate. (Interruptions). He is taking more time.

SHRI C. M. STEPHEN: The reference to Pai—that is what you mean

Public Importance

MR. DEPUTY CHAIRMAN; All the aspects of the question have been discussed. Let the Members ask only clarifications. Mr. Dhabe, please put your questions only.

SHRI s. W. DHABE (Maharashtra): Mr. Deputy Chairman, Sir, it is an important question. . .

SHRI JAGDISH PRASAD MATHUR; How is he speaking now?

MR. DEPUTY CHAIRMAN: In the place of Mr. Kulkarni,, Mr. Dhabe is perhaps speaking.

SHRI JAGDISH PRASAD MATHUR: Is it going party-wise? .... (Interruptions)

MR. DEPUTY CHAIRMAN: He is from the same party.

SHRI ARVIND GANESH KULKARNI: He is speaking in the place of Mr. Sankar Ghose. Mr. Sankar Ghose has written that Mr. Dhabe will speak on his behalf. Why are you object-ting.

(Interruptions)

SHRI B. N. BANERJEE: Sir, tile practice in this House is that his party . gets a chance and he can speak on behalf of Mr. Sankar Ghose, but not in the position of Mr. Sankar Ghose, unfortunately he will have to wait.

MR. DEPUTY CHAIRMAN: Let him proceed .

(Interruptions)

SHRI SUNDER SINGH BHANDARI: That will set up a precedent

MR. DEPUTY CHAIRMAN: It is being done every day.

SHRI SUNDER SINGH BHANDARI: No, it is not being done. Other names are called when the list is exhausted, not before that. (*Interruptions*)

SHRI JAGDISH PRASAD MATHUR; Have you exhausted the list? (*Interruptions*) SHRI B. N. BANERJEE: It is not Calling Attention by Congress(U) Party but Calling Attention by X or Y. Don't make the procedure ridiculous.

(Interruptions)

MR. DEPUTY CHAIRMAN: Let us see to it

(Interruptions)

SHRI JAGDISH PRASAD MATHUR: You are changing the procedure.

MR. DEPUTY CHAIRMAN: I am not changing the procedure.
(Interruptions)

SHRI JAGDISH PRASAD MATHUR: You are also creating precedents (Interruptio?is)

MR. DEPUTY CHAIRMAN: What has been done in the past . . . (*Interruptions*)

SHRI JAGDISH PRASAD MATHUR: I will not lose my turn. I do not mind getting two minutes less . . . (*Interruptions*)

MR. DEPUTY CHAIRMAN: By this time he might have spoken.

SHRI JAGDISH PRASAD MATHUR: I am on a point of procedure. Unnecessarily you are changing it. (Interruptions)

MR. DEPUTY CHAIRMAN; I am not changing it. I will get it examined and see if there is any change. (Interrwptio?is) You will get your chance.

SHRI S. W. DHABE: Mr. Deputy Chairman, sir, a survey about Calcutta telephones was reported in the Statesman dated the 17th July, 1980. I will read only a very short paragraph:

"But subscribers remained sceptical about the department's performance. The residents of 61 exchange said that telephones in large areas of Narandrapur were out of order for weeks. When they complained to the local exchange, they were told that there was a fault in the underground cable and the exchange

lacked adequate implements to rectify it. They were told that they would have to wait until the instruments arrived from elsewhere."

Calling Attention

Therefore, to say that it is due to monsoon does not seem to be correct. The real reason is that the Ministry does not have sufficient equipment to rectify the defects in Ihe underground cables. Therefore, may I know from the hon. Minister in how many places rectification was not possible because the material was not available to rectify those corrects. Sir, two other things I will have to ask. Apart from the telephone bills, there is also a complaint about 197 and 198. When we want to have assistance, we find that there is nobody to reply. We want assistance many times, but assistance is not available on telephone. We do not get the comiections. Thirdly, in view of the defective telephone system, what is the back-log of dead telephones today with the Ministry, which could not be set right? It is said that in Calcutta it was 17,000. I would like to know the back-log of dead telephones, in the last three months, which could not be repaired because the equipment is not available to rectify it. I was referring to 197 and 198.

#### 1 P.M.

Now I would like t0 inform the Minister that telephone bills sent to Members of Parliament are often inflated. Mrs. Margaret Alva got a bill for the month of April and the bill was for Rs. 640.30. During this period the House was not in session and she was not here and the bill was for local calls. She received another bill for Rs. 542.80 in respect of the period from 1-5-1980 to 31-7-1980. Then there was another arrears bill for Rs. 481.75 in respect of the period from 28-1-1976 to 1-1-1980. I would like the Minister to find out whether there is any proper system of sending bills and to look into the question of inflated bills.

I have two more points. One is about press and news. Because the telephone system is not working wel', messages and telegrams sent by the press to many places like Gauhati are received only on the next day by which time the news value of those telegrams are lost. This is because the system is not effectively functioning. These news telegrams should be received by the newspaper office the same day s0 that they can publish it the next day at least. But the telegrams are not sent in time. I would like the Minister to look into this also.

to a matter of Urgent

Public Importance

The Minister did not reply to the question of abatement to subscribers. Even yesterday the telephone was dead for half an hour in the lobby and we could not contact many people. This is the position in Delhi very often. When the telephones are dead and when the subscribers are not able to use their telephones, should be some abatement or concession to the subscribers in the matter of rent. I would like the Minister to reply to this point also.

SHRI C. M. STEPHEN: I do not think any new points have been made. As far as rebate is concerned, it is not possible because this is in the nature of the thing. There will be breakdowns and there will be defects and time will be taken to rectify those defects. It is all inbuilt in it. There is no question of giving any rebate. If you are not satisfied you can surrender your telephone. This is the contractual position.

As far as billing is concerned, let us not make this the forum for getting quarrels about billing. There was an occasion when I explained the whole procedure during the Question Hour in this House. There are a large number of cases where rebates are given. There are cases where people have complained about their STD telephone bills without knowing that somebody without their knowledge was using their telephones. We have

[Shri C. M. Stephen]

a system of keeping such telephones under observation. If during this period of observation if We find that their telephones did n°t work, then we give the benefit of doubt to the subscribers and give them substantial rebate.

As regards telegram is concerned, there is no guarantee that it will reach in time. There are telegrams which are sent by post because the line cannot take load beyond a certain limit. In such cases we will tell the person concerned that there will be a delay. There is a rule saying that if the person asks for refund, the money can be returned to him. The telegram will be sent by post. If too many messages come on a particular line, it is natural that that line cannot take all that load. This is what I want to say.

SHRI S. W. DHABE: The reason for rectification of defects is not monsoon, but non-availability of materials. Is this correct?

SHRI C. M. STEPHEN: I have checked it up and there is not a single case of telephone defect rectification being held up for want of or lack of material. On the other hand, when the total monsoon cable collapse takes place, it is in a large measure and we do not understand. Suppose there is a At that one-thousand cable cut across. point, these cables will have to be connected. One person will be taken and you have to connect them. He has one thousand lines. cannot be put. Therefore, Five persons there is a question of calculation of movement in the system. Thousand cables will have to be patched up, patched up, patched up. Then this takes its own time and you cannot help. You cannot help if it takes its own That is why when a large cable time. collapse takes place during monsoon, this becomes inevitable and I must say that tho workers did a good job. Consider-.; quantum of cables, they did a good job and the whole thing is now back in working order more or leas.

MR. DEPUTY CHAIRMAN; **Yes,** Mr. Ramanand Yadav

ग्राप संक्षप मे

ही सवाल करिए।

श्री नागेश्वर प्रसाद शाही (उक्तर प्रदेश):श्री रामानन्द जी और संक्षेप?

श्री उपसभापति: श्राप सवाल तो पूछने दीजिए ।

श्री रामानन्द यादव (विहार) : यह निश्चित वात है कि टेर्लाफोनकी विकिश में गड़बड़ो आयी है. . . .

भी जगर्दाश प्रसाद माथुर : ग्राप सिस्टम बदल रहे हैं . . (Interruptions). . .

श्री उपसभापति : जिस तरह से चल रहा है, चलने दीजिए ।

श्री जगवीश प्रसाद माथुर: हमारी पार्टी की तरफ से कौन बौला है ? (Interruptions)

श्री लाडली मोहन निगम : (मध्य प्रदेश) श्रगर इस तरह से चलाना है तो इस को खत्म करिए ?

श्री उपसभापति: जो चल रहा है उस को चलने दीजिए।

श्री शिव चन्द्र झा (विहार) : इसी से गड़बड़ी होती है।

श्री सदाशिव बगाईतकर: (महा-राष्ट्र): कार्लिंग अटेंशन में किसी पार्टी का सवाल नहीं है।

{Interruptions}

SHRI RAMANAND YADAV: No one from my party has spoken.

SHRI LADLI MOHAN NIGAM: Sir, it is a strange system that you are adopting.

(Interruptions)

SHRI B. N. BANERJEE: Sir, I will give you an illustration. Just a minute,

If I give an illustration, you will Sir understand the absurdity of the procedure which you are adopting. Sup-there is a Attention Motion in the name of, say, Mr. Ramanand Yadav, first name, and the second name is that of Mr. 'Mathur. Now, Mr. Ramanand Yaday does not come to House on that day. The Chairman calls Mr. Ramanand Yadav. But he is not there and the Chairman says i here". Immediately, from that Shrimati Habibullah stands up and says, "I belong to this party and I will put questions on this Calling Attention Motion." This is absurd. way, Sir, a person gives his rie'for the Calling Attention Motion, he does not come at all and the .next man, who is there, is denied. MR. DEPUTY CHAIRMAN: This - not been done. (Interruptions). This has not been done

SHRI B. N. BANERJEE: This is the seme thing.

#### (Interruptions)

MR. DEPUTY CHAIRMAN; I am ry Mr. Banerjee. You know the procedure. SHRI B. N. BANERJEE: I know it. ]

know a little better than you also, Sir.

MR. DEPUTY CHAIRMAN: You know better than myself and I do not deny that. In this House, the Members who are mentioned here are not called, but the parties are called. You know it.

# (Interruptions)

SHRI B. N. BANERJEE: I know it. But .

## (Interruptions)

MR. DEPUTY CHAIRMAN: Please take your seat. (*Interruptions*). you Say whatever you want and then I will have may say. Or, I will say first. But this dialogue cannot go on. I cannot allow the dialogue to go on like this.

SHRI B. N. BANERJEE: But my point is this.

#### (Interruptions)

MR. DEPUTY CHAIRMAN: I cannot allow this dialogue. Please take your

seat. Let me make my observations and then you can say whatever you have got to say. Or, you say whatever you have got to say and then I will make my observations. You have been here as the Secretary-General. Mr. Banerjee,, you have been the Secretary-General here and during your regim also Members were called begause of the parties. We have followed this procedure. Each party will be allowed at least one Member, whether the name is there or not. Therefore, this has been going on.

# SHRI JAGDISH PRASAD MATHUR: What is this system?

#### (Interruptions)

MR. DEPUTY CHAIRMAN: Yoi cannot go on like this. I request Mr. Mathur to speak later on. Do not have a dialogue here now. I have said that when Members were not present here on the party basis some other Members have been called.

SHRI B. N. BANERJEE: Including the first name?

MR. DEPUTY CHAIRMAN: Not thi first name

SHRI B. N. BANERJEE: Why not

MR. DEPUTY CHAIRMAN; I cai tell from the proceedings that thi was done when Mr. Banerjee wa here.

SHRI B. N. BANERJEE: You kindl check up.

MR. DEPUTY CHAIRMAN: would be easier if we stick to this rul that the Members whose names at there will only be called, whether < the same party or of a different part;

THE MINISTER OF STATE IN TH MINISTRY OF PARLIAMENTAR AFFAIRS (SHRI SITARAM KESRI Sir, it had already been decided,, du ing an earlier session when we we in the Opposition, that on a Callii Attention Motion, every party wou be allowed. Suppose the name Prof. D. p. Chattopadhyaya is the and I want to put another Memb

[Shri Sitaram Kesri] Then he will be allowed in his place even when he is there. It is the Party's desire.

MR. DEPUTY CHAIRMAN: This is followed every day.

श्री शिव चन्द्र झा: पार्टी का हो लेकिन जिनाम नाम है वह गहले बुनाया जाना चाटि . . .

#### (Interruptions)

श्री उपसमायि : जिस का नाम नहीं होता. जिप पार्टी का नाम नहीं होना यह भो बोतने हैं...

# (Interruptions)

भी लाडली मोहन निगम : उनना नाम बाद में बुनाइये. . .

# (Interruptions)

शी उपसमापित : बाद नाल मी द्रापे जावेंगे । जिल्ला नाम है वे भी द्रापे जावेंगे (Interruptions) । जुरू में मैंने जहा था कि जो प्रक्रिया रही है मैं उनको देख लूंगा । ना। परम्थरा रही है, क्या करवेंणन रही है मैं उनको देख लूंगा ग्रगर उसमें सुवार की जरूरत हुई तो उसके सनुपार अपने दिन कार्रवाई की जाएगी (Interruptions) The Chair is not doing anything new.

श्री रामानन्व यादव : उपतमापिन जी, है लीफोन डिए.टमेंट की कार्रवाई में इन दिनों बहुन गड़बड़ हो रही हैं। खुभी है कि मंत्री जी काफी सचेल्ट हैं कि इस डिपार्टमेंट को ठीक किया जाय। उनके भाषम से और उन्होंने को स्टैटमेंट दी है उससे मालूम होना है कि टेनीफोन की सारी समस्पायों से काफी परिवित हैं और उनका ध्यान उस तरफ खंचा गया है नाकि वह स्थार कर सकें।

उपनापित जी, पहली बात मुझे यह कहती है कि फर्ट चांस में जब हम देलीफोन तमाने हैं, बात करते हैं तो वह नवता गहीं है। कुछ देर के बन्द, नेष्टा करने के बाद 199 नव्यर पर गहते हैं कि इसकी लगा दीजिए तो वह तुरन्त मिला देने हैं। 199 में भी कभी-कभी घन्टों रिस्पोंस नहीं जिलता है, डायल बीच में कट जाता है। प्रभार यह भी देखा जाता है कि बाहर से कोई टेली-फोन करता है तो उसकी ब्राह्म यहां आता है कि बाहर से कोई टेली-फोन करता है तो उसकी ब्राह्म यहां आता है मिनने के लिए तो वह कहना है कि साहब साप कल सारे दिन सायब थे। जापके टेली-फोन से कोई रिस्पोंस नहीं या जयकि हम लोग दिन भर वहां बैंडे रहते हैं। जनरली यह होता है बाहर की जावाज मुलाई नहीं पड़ती, देलोफोन विकास हाई मंत्री जी जरा इसकी फाईड बाइट करें।

ययवर ऐपा होना है कि दोनी महान सावत में हम जानी है। उनके दिए घटों बैंडे रहना पड़ना है। यानी प्राप बगल के घर आड्ये स्रोर वहां से टेनोफोर करके एक बोर में कहिए कि यह उसको ाट दे नहीं तो बड़े रहिए । एकार्वेन वाले किसी न िसी तरह ने ड कं. छड़वा 'गरे ैं । इसी बड़ी इन्मेंडिए वान मैं मंत्र' जी नंः और बहुत चाहना हं जिस प इन शध्यान पडले भा खीचा गमा है। उन्हाने एका में ब्रमेंडमेंट करने की बात सोची है। वह बात है बैड विलिग। में अपनी कहानी बनाता ह । मैंने एक लेटर बापकी पहाया है जो मुझे ग्रापको डिपार्टमेंट से छनेत्रमी से मिता था। फरवरी, 1979 में यह जिल मेरेपात स्राया था। उस्त्रें एक को 136 रुपए का या और इसरा 26 रूप ? का था ; तीन विलग्नाए थे। एक बाबा था तीन स्रादमियों के नाम पर सीर दूसरा स्राया था एक ब्रादमी के नाम पर। मैंने जब देखा कि कोल-कौन हैं खीर किन के यहां मैंने काल की नो मझे पता लगा कि मिस्टर राडीर हैं जो जनना (जे पी) के हैं पहले जनता पार्टी के मेरबर थे फ्रीर निहार बॉल्डकी में थे। उनके नाम पर ने रैंने दान किया, रांची। मेरे से यहा गया कि थापने काल की । जब

मैंने प्रोडेस्ट किया और कहा कि यह काल मेरी नहीं है ग्रापने गतत कहा है तो उन्होंने जवाब दिया ग्रतेक्सी से कि फर्स्ट काल ग्रापने राठौर को रांची में की। उनके नाम का 26 रुपए कादिल था। तीन काल जो आपने की हैं उनमें एक काल है कांरी ठाकुर जी की। उस वक्त वह चीफ मिस्तटर थे बिहार राज्य के। जो मेरी पार्टी के नहीं लोक दल के हैं, पहले जनता पार्टी के थे। मेरा उनसे कोई ताल्लुक नहीं। वह विल भी मेरे नाम है। दूसरा उन्होंने कहा कि कपिल देव सिंह को ब्रापने काल की जो उस वक्त एग्रीकल्चर मिनिस्टर थे कर्परी ठाकर की रिजीम में। वह भी लोक दल में हैं। पहले जनता पार्टी में थे। इनसे मेरा कोई ताल्लुक नहीं। तीसरी काल जार्ज फर्नान्डीज साहब की की रांत्रों में। इन से भी मेरा कोई ताल्ल्क नहीं। यह लिख कर उन्होंने हमें भेज दिया ग्रौर रांची में जार्ज फर्नेन्डीज थे नहीं। वे तो दिल्ली में या तो मंत्री थे या एम० पी० थे He is not supposed to go to Ranchi. All these calls were made in Ranchi. श्चगर व पटना में रहते तो इस प्रकार की बात समझ में थ्रा सकती है। जब इस तरह का विल मेरे पास क्रायातो मैं दफ्तर में गया। पहले मैं ग्रपने मित्र चेयरमैन साहब के पास गया ग्रीर उनकों यह विल दिखाया तो वे हंतने लगे । वह चिट्ठी इस वक्त मेरे पास नहीं है, नहीं तो मैं उसको दिखाता। ग्रापको ताज्ज् होगा कि इस तरह के बिल हम रम॰ पी॰ लोगों के पास श्राते रहते हैं। इनसे मेन्टल टोरचर होता है ग्रीर परेणानी होती है। हम कहां से इनने पैसे दें। हम लोगों के ही नहीं, ग्रफनरों के ग्रौर एम० पीज ग्रीर एम० एव० एज० के पास भी इस तरह के गलत बिन ब्राति रहते हैं। ऐसा लगता है कि इसमें इस्प्लाइज को विजनेत्रमीन से मित कर कांस्पिरेंसी रहती है। ये लोग विजनेतमीन से मिलते रहने हैं ग्रीर उनस पगडी लेते हैं , पैसा लेते हैं । क्या कारण हैं कि

विजनेसमैन को ग्रगर कहीं बाहर टेलीफोन करना हो तो उसको तुरन्त टेलीफोन मिल जाता है, लेकिन हम लोगों को टेलीफोन नहीं मिलता है।

श्री उपसभापति : ग्राप ग्रव समाप्त करिये।

श्री रामानन्द यादव : श्रीमन्, मेरा कहना यह ह कि टेलीफोन विभाग में जो बैड बिलिंग होता है इससे ग्राप हमारा पिड खुडाइये। ब्रापने कहा था कि ब्राप इस बारे में एक कानून बनाने वाले हैं, जिसमें इस प्रकार के अपराधियों के लिए डिटरेन्ट पनिशमेन्ट होगा। श्राप यह ः म धव तक करने जा रहे हैं ? इपलिए में स्पष्ट रूप से मंत्री महोदय से जानना चाहता हं पि क्या आप इस बात का आख्वासन देंगे कि हम लोगों के,एम पीज o लोगों के पास जो गलत बिल घाते हैं उसमें सुधार लाने के लिए ग्राप क्या कर रहे हैं ? मैं समझा हं कि ग्रगर ग्राप इस इनफ्लेटेड विल की समस्या हल धर देंगे तो छ।प लोगों की बहुत बड़ी सर्विस करेंगे।

SHRI C. M. STEPHEN: Sir, I do not know what to say. This billing question came here earlier also. Let us not take specific bills and settle accounts before the House. The fact that out of the many trunk call bills he must have received, there are only two or three bills which he is challenging shows that by and large, the bills are all right. There may be some exceptions. This part of the whole affair can be rectified if rectification is called for We have got our records.

About 199. my friend stated that he could not get 199. It is an indication that so many calls are being made to 199. I will tell you about my own experience. Every morning i ring up this service to find out if everything is all right, i have three telephones. One morning I rang up 199 on all the three telephones. The telephones were

[Shri C M. Stephan] ringing and ringing for three, four or five minutes. Nobody was picking up. I immediately went to the exchange. Nobody knew me. I went in this dress. I was very angry. But I saw that all the girls present there were frantically trying to put the calls through. I saw nobody idle there. There were certain places which were not manned. . I immediataely ordered that more boards should be installed and more girls should be given there. That has now been arranged. I would ask Mr. Yadav to ring up 199. He will get immediate response.

श्री उपसमापति : ग्रव श्री बागाईतकर प्रक्त पुर्छे।

श्री शिव चन्द्र झा : श्रीमन्, ग्रापने कहा था कि पार्टीवाइज बुलाएंगे। इसलिए अब तो मेरा नम्बर श्राना चाहिए।

**धी उपसभापति**: उनका नाम लिस्ट में है।

शी शिव चंद्र झा: लिस्ट में तो मेरा नाम भी है। इसी तरह से आपने श्री रामानन्द यादव को भी बुलालिया ।

(Interruptions)

शी उपसभापति : पहले ग्राप उनको बोल लेने दीजिये।

शी लाइली मोहन निगम : उपसभापति जी, मै आपके माध्यम से टेलीफोन मंत्री का ध्यान दो-तीन मुख्य मुद्दों की छोर ग्राकवित करना चाहता है।

पहली बात यह कि क्या यह सही नहीं हैं कि टेलीफोन इम्पलाइज युनियन ने सरकार को एक चिद्ठी लिखी है। जो कामगार है उनको कहा गया कि जो दिल्ली में चार हजार टेलीफोन खराब पड़े हैं उनको सुधारो, तब उन्होंने ग्रापको लिख कर दिया कि ग्राप लोगों ने थीथी बाहवाही लूटने के लिये, सत्ता में ग्राने के बाद, जो सामान मरम्भव के लिये स्टैंड बाइ में था, जो जब खराब

टेलीफोन हो, उनको सुधारने के लिये जिनका इस्तेमाल होता था उसका इस्तेमाल नये ानेवशन देने के लिये कर दिया। अगर अ।प में ईमानदारी है और ग्रगर मैं गलत बयानी नहीं कर रहा हूं तो क्या ग्राप सदन को बतायेंगे कि विकले सालों के दौरान या पिछली सरकारों के दौरान कितने टेलीफोन के कनेक्शन दिये गये और इन 7-8 महीनों में जिसने कनेकान दिये गये । यदि ग्राप यह बता देंगे तो मै कबल क्ष्रंगा कि युनियन झुठ बोलती है और मैं भी गलत बोलता हूं। मेरा आरोप है ग्राप पर कि इस वास्ते टेलीफोन खराब हैं क्योंकि टेलीफोन के मरम्मत करने के लिये जो सामान रखा जाता था हर साल, उसका इस्तेमाल नये क्षनेक्शन देने के लिये किया गया और उस सामान की पुर्ति आप पुनः नहीं कर पारहे हैं।

दूसरे, मै आपसे यह भी पूछना चाहता हं, गलत बिलों के बारे में सभी सदस्यो ने कहा। मेरी सचना है कि ग्रापसे कुछ इसी सदन के सम्मानित सदस्य मिले थे ग्रौर यहाँ ग्रापने खुद शबुल किया कि यह बात अरूर है कि एस० टी० डी० के मामले में जो कर्मचारी है वे ईमानदारी नहीं बरत रहे हैं। किसी लाइन को कुछ चीजों के लिये किसी अन्य के **साथ जोड़ देते हैं।** 

मै दो एक बातें श्रीर कह देना चाहता हं। मुझे यह पता नहीं था। हमने सूना है कि समाज में जितना भी दोव है, बुराइयाँ हैं वह बिना सरकारी प्रपत्न के चल नहीं सकती। यहाँ हर एक चीज का हफ्ता बंधा रहता है। श्रमी मैं इस सल के पहले अब बीच में बम्बई गया तो बम्बई में इत्तफांक से एक साधारण अविमी के यहाँ टिफा । उसके पास टेलीफोन था परन्तु वह दो महीने से खराब पड़ा था। मैने पूछा कि दो-दो महीने से यह खराब कैसे पड़ा है। मैंने वहाँ के जनरल मैनेअर को टेलीफोन धरके बताया कि मै यहाँ रह रहा हं। अस्पताल में डाक्टरों से बात करने को भी समय नहीं मिलता, श्राप

इसको ठीक करवा दें। मुझे बड़ी हैरानी हई यह जान कर कि इसफाक से उसी विल्डिंग में--श्रगर मैं मान लूं कि टेलीफोन 53 डिजिट वाली सीरीज खराब है, तो उस सीरीज के सभी टेलीफोन खराब होने चाहिएं लेकिन उसी बिल्डिंग में ग्रगर नीचे बाली मंजिल का टेलीफोन खराब है तो पहली मंजिल में रहने वाले का टेलीफोन ठीक है श्रीर फिर उसके ऊपर रहने वाले का टेलीफोन खराब है तो इसे क्या कहा जाये। एक ही मकान के चार तलों में एक ही डिजिट के टेलीफोन में एक टेलीफोन ही ठीक है तो मैंने इसका पता भरवाया कि यह कैसे ठीक है तो उन्होने कहा कि हम हफता देते हैं, अर्थात यह उनकी दस्तूरी होती है। बड़े ग्राफिसरों की भी दस्तुरी होती हैं बड़ी कम्पनियों से । तो यह जो चीजें है इसके बारे में क्या श्राप कोई ऐसी निष्पक्ष व्यवस्थाजो ये ब्राइयाँ उभड़ कर सामने ब्रारही हैं--इसके बारे में सोचेंगे। क्या इसके लिये कोई संसदीय सदस्यों की एक कमेटी बना कर एक आम ऐलान करके कि जितनी शिक्षायतें ब्राती हैं ब्रापके महकमे की उसको सुध।रने का इस कमेटी को अवसर मिले सके, आप कन्सलटेटिव कमेटी की ही एक सब कमेटी बना दीजिये। ताकि देश भर में जो इस तरह की समस्यायें हैं उनको खोश निकाल कर उसका समाधान निकालने की कोणिण करे।

तीसरी बात मैं यह शहना चाहता हं क्या यह बात सही नहीं है कि आज कास बार मिस्टम जो हम लोगों ने ग्राब्तियार फिया है वह दूसरे देशों द्वारा निकाल फेंशा गया है। पिछले जमाने की रही की हुई चीअ हम खरीद लाये । हिन्द्स्तान इतना वदिकस्मत देश है कि हर देश का जो उतारा हुआ माल होता है, हम अपने यहाँ बना नहीं पाते, दूसरे देश अपनी टेवनोलाजी का विकास करके नई पद्धति को ग्रपना लेते है ग्रौर प्रानी पद्धति हमारे पिछड़े हुए देश के सर पर मह दी जाती है। उसमें हिन्दुस्तान की नौकरशाही,

राजनीति करने वाले लोगों के सब के हाथ रंगे होते हैं। इस दास्ते मै आपको कहना चाहता हं कि यह बात ग्रापने बिलकुल सही कही कि ग्रलग-ग्रलग महरूमों में कोई ग्रापस में समन्वय नहीं है। एक विभाग का दूसरे विभाग से समन्वय न होने से शेवल की चोरी होती है। यह आपकी मजबूरी है। मैं इसको भी मानता हं। क्या यह सही नहीं कि एक तरफ हम रोहिणी को ग्रासमान में फेंकने की कोशिश कर रहे हैं ग्रीर दूसरी तरफ एक बारिण होते के साथ ग्रापके सारे इंस्ट्रमेंट्स खत्म हो जाते हैं। इससे यह मतलब बिलकुल साफ है कि हमारे और ग्रापके तकनीकी ज्ञान में दोनों में कहीं बहत बड़ा गैप है। इसको पूरा करने के लिए आप बुनियादी तौर पर क्या करने जा रहे हैं। अब तक यह तकनीकी गैप दूर नहीं करते तब तक ऐसी समस्याएं जितनी टेलीफोन की हैं, रहेंगी। श्रापकी मजबरियाँ रहेंगी। टेलीफोन कम्पनी पर कोई बन्धनं नहीं। इसको सरकार चलाती है जैसे चाहगे वैसे चलायेंगे। यह तो मैं जानता हं ग्रापके ऊपर बड़ा बोझ है लेकिन उस बोझ को दूर करने के लिए क्या भ्राप तैयार हैं ? दूसरा यह कि जो उधार लिया हुआ। फैंका हुआ कःस-बार सिस्टम है इसको बदलने के लिए क्या ग्राप तैयार हैं। इस तकनीक को लाने में जिन लोगों ने ग्राज तक रिश्वत खाई है इन वड़े अफ़सरों को क्या आप देश के सामने सदन के उनके ऊपर मुक्षदमा चलाने की बात सोचते हैं। श्रीमन्, मैने तीन वृनियादी प्रका पूछे हैं। पहला जो तलनीकी गैप है

श्री उपसभापति : आप दोहराइये नहीं। वे जानते हैं।

श्री लाडली मोहन निगम: वेतो तर्जुमा सुन रहे हैं, सर्जुमा भी माहब गलत होता है।

श्री उपसभापति : वे हिन्दी समझते हैं।

श्री लाडली मोहन निगम : मेरा पहला सवास यह है कि यह जो हमारी तकनीय है, दूसरे मुल्कों के मुकाबले में बासी है, यह सारा

# (श्री लाडली मोहन निगम)

सिस्टम दूसरी जगह से लाया हुआ है। अखवार दालों को मुसीबत है। दूसरा सवाल यह है कि छोटे स्टेमनों पर टेलीप्रिटर्स की लाइन हमेशा खराब रहती है जिससे खबरों के ग्रावाग-मन में फठिनाई होती है। फई स्वनाएं एक दूसरे को मिल नहीं पानी हैं। चार-चार,पांच पाँच रोज बासी सूचनाएं मिलती ह । टेलेक्स सर्विस ग्रीर टेलीफोन का दोनों का चोली-दामन का रिक्ता है। इस कास्ते मैं काहंगा भि इस तप्फ ध्यान देने की कोणिश करें।

तीसरा यह है कि टेलेक्स के बारे में बदमाशी चल रही है। जो समाचार एजेंसियाँ श्रंग्रेजी में चलती हैं उनको तो टेलीप्रिटर जल्दी से मिल जाते हैं लेकिन जो भारतीय भाषाओं की या हिन्दी की सम इन्ट एजेंसियाँ हैं वे यदि टेलीप्रिटर लेना चा हे तो 👍 उनेकी नहीं मिलता इस बास्ते में यह जानना बाहता हं कि क्या ग्राप इस संतेले व्यवहार को दूर करने की की शिश वरेंगे ?

अंत में भे बिलों के बारे में कहना चाहता हं। मैने बापसे कह दिया है कि बाप हम लोगों पर इस माम में रहम ख.इये । हम लोगों के ऊपर इतनी बडी मसीवत अती है, दी-दो हजार रुपये का बिल आता है, कैसे भरें। इसके लिए भी कोई व्यवस्था घर दी जाए।

SHRI C. M. STEPHEN: Sir, the points mentioned by my friend are in the know Of the department. There is nothing new. These things are there. About the teleprinters, a Hindj version of it, a committee has gone into it. We are trying to correct the technical problems. It is because of the difference in the language structure, between English and Hindi in the name-board there is some incongruity. This is a matter into which a committee has -gone and we are trying to improve it and a new version we are attempting.

About the archaic system that is being used, I want to say that when the stranger system was introduced

strowger was the most advanced system in the world. When the crossbar system was introduced, it was the most advanced system in the world. Even today in the electromechanical field, the cross-bar system is the beat system. But initially under the Indian conditions there were some problems. Our boys went into it with the result that the I.C.P., the Indian • Crossbar Product System, has come up. We are having very advanced systems, for example, the Crossbar from Japan and from Sweden are there that we have used here. They are giving perfectly good service. Electronics is coming into the world. It is not a completely advanced thing. It is advancing. It is not a question of our country using an archaic system. Whatever has come, we want to develop our self-reliance and to that extent factories are coming up.

With regard to the other point regarding corruption, I want to say that unless some specific cases are brought forward'it will not be possible for me to give any answer. The department's policy and the Government Of India's policy is absolutely clear and no Government, no self-respecting Government, can. say that they will tolerate corruption. We are certainly taking steps. If specific instances are brought forward, we will look into them. But without specific instances nothing can be done at all. This is what I want to say.

MR. DEPUTY CHAIRMAN: Yes, Shri J. P. Mathur.

SHRI JAGDISH PRASAD MATHUR: Do you rely on the transaction or can you understand Hindi.?

MR. DEPUTY CHAIRMAN: Speak in English.

SHRI JAGDISH PRASAD MATHUR: Sir, the hon. Minister asked for specific complaints. I would only speak about Delhi because much pleading has been done on behalf of Calcutta-not pleading, of course grievances have been highlighted.

Sir, we have got exchange No. 20, 58 and adjoining exchange No. 85 for Ghaziabad. I would like to know whether it is not a 'fact that exchange No. 20 is always out of function. I am talking ,0f exchange 20 which is in the trans-Yamuna area. When I ask them—I am not a technical man— they say that it was because of the cross-bar system. They have to be put under A condition; I do not know what it is. Their difficulty is that because the exchange is located in the area of U.P. State. Electricity does not go there from Delhi and power collapse is much more in U.P. So they are suffering. So I would request you-rather ask you-to see how you can mend it. Can you connect it by an electric transmission line from Delhi into the State of IJΡ

Now I proceed to exchange No. 58. It has similar complaints.

Then you take exchange 85, that is, Ghaziabad Exchange. The other day, the D.M., Ghaziabad wanted to contact me; I also wanted to contact him j and exactly for three days we could not contact each other. The hon. Minister while speaking on Calcutta said that most of the cross bar problems are due to thefts. I would like to know how many cases o'f theft have come to his notice in Delhi? Because I am afraid there is no such thing like that in Delhi I do not see any cases of thefts in Delhi; I have not seen any such press reports during the past few months that the collapse had been due to any theft of cables. I am not making a complaint but I am bringing to your notice one very funny example. I rang up one number; I did not get it. I rang up another number; I did not get that. Then I rang up 199. They said the numbers were out of order. Again I rang up 199 and got the same reply. Then I asked: Do you know whose numbers are they? These are Minister's numbers. And immediately I got the line. But it was not in your case; it was some other Minister.

Then I give you another case. colleague, Mr. Jagannathrao Joshi requested for a second telephone in Delhi itself. I mav recall that Mr. Jagannathrao Joshi is elected from Delhi and as such he has got the right to have two telephones. If a Member is elected from some other State, he gets one for his home State and one in Delhi. Since he was elected from Delhi, he wanted to have the second telephone at the BJP's office, which is his office also: He got a reply from your Secretariat saying that he could not get another telephone in Delhi and that they have to apply for it separately. This was the reply he got.

to a matter of Urgent Public Importance

Now I tell you another thing. I got a telephone bill last year, that > in October—or September, 1979. I wrote to the Secretariat, to your Liaison Officer to please get it checked because it was inflated bill. There was no response. I again wrote to the Liaison Officer: then I wrote to Secretary General and he passed it 0n to the appropriate people. It is now more than 7 months that, I have received no reply as t0 what they have done. This is the efficiency.

Another thing: You see the telephone directory. There are classified advertisements. They took funny. I cannot find a ty number in the classified advertisements. It is almost like a cinema advertisement . . . (Time bell rings).

SHRI SITARAM KESRI: Telephone is ringing here.

SHRI JAGDISH PRASAD MATHUR: I am completing you need not disturb me.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI JAGDISH PRASAD MATHUR: Lastly, Sir, I would like to point out that a working group was appointed in 1975. Among other things, this working group made some

[Shri Jagdish Prasad Mathur]

recommendations in regard :o the printing of telephone directory. I leave the question of directory apart. I would like to know what are its recommendations and what is being done in regard to those recommendations.

SHRI C. M. STEPHEN: On billing?

SHRI JAGDISH PRASAD MATHUR: This was a working group on all things. I would like to know about the recommendations of this working group.

Lastly, I read in a Newspaper that it has been decided that the widows of the senior officers will be given telephone. This was the decision. 1 have read this in your report. Do not be aghast. This is in your report. I would like to know from the hon. Minister whether he will extend this concession to the Members o'f Parliament and Members of State Assemblies, i.e. whether the reltions of the deceased legislators or their next of kin would get a telephone. Or, is it only restricted to the Government officers? Have I made my point clear? Your decision, as per the report published by your department, is that in case of the death of an officer, his wife will get precedence. Will it be applicable to Mps and MLAS also?

SHRI C. M. STEPHEN: Sir, most of the questions do not relate to the question of deterioration which is the subject-matter of this Calling Attention Motion. He has raised the question in regard to two telephones for one Member of Parliament at the same place. I would like to inform the hon. Member that the Lok Sabha Secretariat have not been able to settle this question. I do not know about the position tn thp Rajya Sabha Secretariat. Now, a Member of Parliament is entitled to two telephones, one at his constituency and one at Delhi.

SHRI JAGDISH PRASAD MATHUR: His constituency is Delhi.

SHRI *C.* M. STEPHEN: He wants both the telephones in Delhi.

MR. DEPUTY CHAIRMAN: He is a Member from Delhi.

SHRI C. M. STEPHEN: If he is a Member from Delhi, I do not think, there will be any difficulty at all. In regard to this question, I have taken a decision and I have Passed an order that if a Member wants tw0 telephones, anywhere in the country, he should be given subject to a final decision by the Lok Sabha or the Rajya Sabha Secretariats. As the decision was not forthcoming, tentatively I have passed an order that if a Member wants two telephones, wherever he wants them, he should be given. There should be no difficulty as far as this is concerned.

As far as the trans-Jamuna area 5fi concerned, the problem is partly what the hon. Member has said. There is the electricity problem. This is in the U.P. area. As far as I know, the Delhi Electricity people are prepared to give power for the exchange provided the U.P. Government agrees to that. I have taken up this, matter with the U.P. Government, for an arrangement so that the Delhi Electricity people may be permitted to give power for the exchange. Now, as far as the problem in regard to the trans-Jamuna and the Ghaziabad areas is concerned, it is cable. Finally,

I it comes to that. Now, we are laying coaxial cables. A very high-power

I cable system is coming up. This is being laid. This will be done by December. It is our calculation that the problem with respect to these areas will be solved by the time this is laid. Now, in regard to the cable collapse, I have already mentioned. Even in an area like Hauz Khas, where, everything was being corrected, suddenly, about thousand metres were taken away by somebody. They were digging. They found the soil very attractive. They struck away and about a thousand telephone lines went out of order. I said that whenever this is happening, we should go to the Press and announced it over the Radio, so that the blame may not come to us, so that the people may

know this is what has happened and they may not expect the connec- ' tion for sometime. This procedure would be followed so that the subscribers may know what is happening and they may stand warned. This is all I have to say about this.

In regard to the directory, a committee is going into the whole question. The question whether we should have advertisements at all is a matter which is being considered. As far as j the classified part is concerned, this is not merely advertisement, but this is intended to help people who would like t0 get into contact with particular types of business. Hence, we may keep the classified part of it. In regard to the advertisement part, we j are inclined to give it away because of the bulk of the directory. After all, our responsibility is only to give the numbers of the subscribers. The other we are adding for their convenience. The question whether we should take over the burden and carry on is being currently gone into. The question whether we should have an advertisement section at all is be-, ing currently gone into. The question whether we are going to keep the advertisements in the directory is being gone into. This is all I have to

श्री शिव चन्द्र झा: उपसनापति महोदय कतकता के बारे में बातें उठाई गई ग्रीर दिल्ली के मनाहिलक 30 तारीख, यानी परसीं, बाब् कार्तिक श्रोरावं का जवाब हुआ। दिल्ली की गड़बड़ियों के बारे में उन्होंने कबूत किया। अब मैं बिहार और नार्य बिहार के मताल्लिक उठाना चाहता हं। जब कभी मैंने मधुबती को टेलीफोन किया है, जब कभी मैं मध्वनी लगाता हं. पटना के ग्रापरेटर से जबाब श्रात। है,दो घंटे के बाद, पटना से ग्रागे लाइन खराव है। फिर थोड़ी देर बाद ग्राता है --पटना से ग्रागे लाइन खराब है। फिर पटना से आगे हफ्तों, महिनों यही होता है । ब्रादमी परेशान हो जाता है कभी बाढ़ आती है। लेकिन हमेशा यहीं कहते है

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Public Imnnrtance

कि पटना की लाइन खराब है। एक घटना मैंने रंगे हाथ पकड़ी ये लोग जो पटना एक्सचेंज में हैं-दिल्ली में तो ये लोग काम करते नहीं है, इन्इिशियेन्ट लगा दिएं है, गप्पें करते है, चाय पीते रहे ग्रौर दो घंटे बाद कह दिया लाइन खराब है। ग्रभी वटन दवाया ग्रीर फोटो से तो देखा नहीं सकते है। रंगे हाथ कैसे पकडा बता रहा है। मैंने मधबनी लगाया कुछ देर बाद उन्होने कहा, पटना से धारी लाइन खराब है। फिर उसके बाद एक ट्रंक काल या गयी, मध्यती से याया उसी दिन थोड़ी देर बाद मैंने बात की। हम कहते थे कि यह कैसे आ गया, मुझ को तो कहा था लाइन खराब है, फिर मध्बनी से टेलीफोन कैसे आ गया ? मैंने बातचीत की, उसके बाद दिल्ली एक्सचेन्ज वाला या वाली कहती है कि पटने से आगे लाइन खराब है। मैंने कहा, अभी मैंने मध्-बनी से बात की है, मध्वनी से कैसे यहां आ गया दिल्ली, मैंने कहा दिल्ली से मैंने अपभी कियातो कहां लाइन खराब है। यह कितना हास्यास्पद है ?

श्री उपसभापति : ग्रापने कोई कम्पलेंट नहीं किया?

शी शिव चन्द्र झा : मैंने लिखित बाब् सी० एम० स्टीफन को चिटठी दी है। तीन दिन से मैं लगा रहा था, फलानी तारीख को मझ से कहा जाता है कि नहीं मध्-बनी से लाइन है। स्राप दोनों जगह चैक करें। इंक्वायरी करें क्या बात है। इससे बात साफ हो जाती है कि ये टेलीफोन एक्स-चेन्ज वाले किस तरह की गड़बड़ी करते है, स्ती करते हैं।

मेरा सवाल है कि टुंक लाइन में, जहां श्राटोमेटिक सिस्टम है- जहां तक उसके कैंबल का ग्रीर हुयुमैन एलीमेंट का सवाल है--उसकी डायरेक्ट लाइन को ग्रप-ट्-डेट करने के लिए बार फुटिंग पर करने के

# [श्रीशिवचन्द्रझा]

लिए कोई योजना है क्या ताकि स्नाप एक्सचेन्ज को इफिशियेन्ट बना सकें?

Calling Attention

दूसरा मेरा सवाल यह है कि जिस जिला सेन्टर में डाइरेक्ट डाएलिंग, आटो— मेटिक ट्रंक काल को व्यवस्था नहीं है, जिसमें हमारा मधुबनी भी है जहां डाई— रेक्ट डाएलिंग सिस्टम नहीं है, उन सव जिला हड क्वार्टर को दिल्ली से डाइरेक्ट -डाएलिंग की व्यवस्था श्राप शोध्राति-शोध्र करेंगे.. (Time bell rings) ... ताकि ह्यूमेन एलीमेन्ट के कारण से जो गड़बड़ी होती है वह नहीं होगी। यह तो शक नहीं होगा कि जहां यह बैठा हुआ है, बैठा हुआ है, हमारे लगाए नहीं लग रहा है, तो डाइरेक्ट डाएलिंग हैंडक्वाटंर से हो जाएगा—इसकी योजना है या नहीं?

दूसरे, मधुबनी टेलीफोन (एक्सचेन्ज के बारे में · · · (Interruptions) ..

MR. DEPUTY CHAIRMAN: You mean district headquarters or State headquarters—how is it possible? This relates specifically to Calcutta, and you are talking of other parts of the country.

श्री शिव अन्द्र झा: अदर पार्टस आफ द कन्द्री है। अच्छा आप मुनिये। कलकत्ता के लिए तो है। उपसभापति महोदय टेलीफोन एक्स-चेंज की जो शिकायत है (Interpuptions) आप इन्क्वायरी कराएंगे ।

चौथा ग्रीर ग्राखिरी सवाल है कि - यह विषय गायद ग्रापका हो भी नहीं सकता लेकिन ग्राप ही का है - सिविलियन परपज के लिए नागरिकां के इस्तेमाल के लिए हो । एक तो यों हो टलोफोन की व्यवस्था खराव है, रेडियो टेलीफोन सिविल इस्तेमाल के लिए करने की व्यवस्था को ग्राप बढ़ायेंगें ऐसी ग्रापकी कोई नीति या कार्यक्रम है कि नहीं ? ये 4 सवाल हैं। You want the questions to be repeated in English? I can repeat them one by one.

to a matter of Urgent

Public Importance

MR. DEPUTY CHAIRMAN; No,, no. You have done it. He has heard them.

SHRI C. M. STEPHEN: With respect to the telephone call that he attended to, if he will give me all the details, I will investigate it and give a complete report. At what time it was put through, at what time it fructified etc. if he will give me all that information, I will have it gone through. I will request him to give me the details and I will give him the detailed information of what really happened. (Interruptions). I request you to give me the details.

As far as our policy about STD is concerned, you can get it only through automatic exchanges. Even if there are such exchanges, there is another instrument necessary to get the STD arrangement through. Our policy is to connect all the State capitals with Delhi and all the district headquarters with the State capitals. And that programme has gone through in a big way. There are a large number o'f district headquarters still remaining to be covered. This is the policy which we have laid down and we are proceeding according to that. That depends on the manual system and the automatic system.

SHRI SHIVA CHANDRA JHA: What about making the operators do their work efficiently.

SHRI C. M. STEPHEN: I must thank the hon. Member for giving me the advice that I must make the operators work efficiently. I could not have got a more salutary advice and it can be accepted without qualification.

SHRI SYED SHAHEDULLAH (West Bengal): I shall not repeat the reports Of trouble that we are suffering because that will take time. That, however, does not mean that I have

not got my own experience. From my experience, I will tell you something about the internal working of the Telephone Department. When I became a Member of the House, a few young people came to me in Calcutta and told me that they had undergone training at Jabalpur and the Government had undertaken great expenditure for that purpose and also given them work after training. But suddenly they were told that they were surplus and they were put out of occupation. It so happened that I was also a member of the Consultative Committee attached to the Ministry of Communication and I the matter there. I enquired and I understood that there were some vacancies in the West Bengal Department and at Calcutta also. I thought if there were vacancies why these people were considered as surplus. For some thev time remained without employment a'fter the Government had incurred so much expenditure on their training and kept them employed for some I was surprised and I wrote to the Secretary, P&T Board. He informed me that he was taking action. He contacted the department at Calcutta and immediately within a month all those 38 people got their employment and the vacancies were filled. That means there was total absence of coordination between the different departments. There was a department which was looking for people for the vacancies to be filled up and the Government had trained these people at considerable expenditure; yet they were unemployed for some time. Unless the Union had brought it t0 my notice, this thing would have gone on for some time

Secondly—this is also from my personal experience—I was going in Calcutta. In my neighbourhood, some people were digging. I just stood to find out what they were digging. Then from the talks I could guess that they did not know where the Une to a certain number lay. That gentleman was known to me and because I was living in that neighbourhood I knew the line sufficiently well because I

had earlier seen someone digging for the line there. Then I told them not to dig there and I would show them where the line was. When I showed them they dug it out and the line was set right. Then I learnt from them that there was nothing in the headquarters to point out which line was connected to which house and that the maps in the headquarters do not clearly show these points. What I mean to say is this. These are not the 'faults of the workers. Generally it is said that the workers are not doing their work, the subordinate employees are not doing their work. But it is due to a total absence of organisation and coordination among the different departments. From my own experience I have found that the internal cables department and the external cables department are at loggerheads. Somebody says it is an internal complaint and somebody else says it is an external complaint and all the time the trouble is there. Now there is absence of co-ordination among the different Engineering Departments. So things go on like this and, ultimately, in the absence of administrative efficiency, the blame is laid on the man who is digging there or the man who is attending to the exchangesubordinate staff. The entire thing is due to the absence of organisation among the top officers. Some speakers have already said that they multiply in numbers but not in quality. There is an absolute fall in quality. As the number grows, so the quality falls.

Then there is the question of materials also. For instance, polythene has been introduced. Now what happens? If there Ts a leak in the polythene somewhere, it will not be known and it goes on and on, spoiling the entire cable in a line. I understand that there are different processes which could reduce this trouble, but who is going to inquire about it? No body! The thing is, the Engineer who brings in this thing somehow or other handles it and makes a little money for himself. Probably he is

advising them to use this sort of thing. Thig

may be there. It is because there is huge corruption in the Telephones Department. So, the materials selected also are of such quality which leads to expenditure on the part of the Government. And corruption is advantageous to them.

Calling Attention

Sir, this entire question of corruption arises from cables. This is one thing which is very peculiar to us. I am not in the Telephones Union or in the Telephone Department. If you look at it, it is an interesting subject. Calcutta people who are acquainted with copper trade and all these things have a story to say. The story among them is that if you want to find a corrupt officer, look for the man who is very obedient to the Government. So far as political alliance is concerned, whichever Government is there it does not matter. Today it is this Government, tomorrow it is that Government. You will find that such a man is corrupt. He howls that labourers are On strike, they are fighting and they are corrupting the whole administration. He says that they are not doing work according to their orders. This sort o'f thing goes on and he brings it to the notice of the higher-ups, the superiors and ultimately the Ministers here. At the same time he is organising, at the bottom, blackleg workers who break the strikes and so on. He is the man who is absolutely organising the corruption line, and I do not kn0w how far it reaches the top. At least, this is the line of corruption from top to bottom.

MR. DEPUTY CHAIRMAN: Now please conclude.

SHRI SYED SHAHEDULLAH: And one point, about complaints. When a man complains, the complaint is not even acknowledged. Even a written complaint is not acknowledged. It is acknowledged only in the General Manager's house. It is very unfortunate that the complaints are not acknowledged. If there were an

acknowledgement by the exchange, it could be produced and it could be pointed out that on such and such date the complaint was made but the work has not been done.

to a matter of Urgent Public Importance

MR. DEPUTY CHAIRMAN: That will do.

SHRI C. M. STEPHEN: My friend has pointed out certain aspects of administration. As I said in reply to a previous question, these are matters which are very frequently aired. They have certainly come to our notice. These are all general matters. If any specific matters ate given to us, we will look into them. The suggestion is that the functioning must be improved. These are all matters which have been taken note of. That is all I can say.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I do not know whether it is because Mr. Stephen comes from the South that I will give him bouquets for the functioning of the telephones in Tamil Naidu, Karnataka and Kerala. I do not know about Andhra Pradesh. Perhaps there is a lot of garbar. I want to bring to his attention one thing. Nowadays horse races have become a very big business and it is dependent on the phones. A hot line communication is there between one centre and the other. Now, talking about Calcutta, the day before yesterday there were some horse races going on there, for which a lot of betting was going on at Madras, Bangalore, Bombay and other places. The hot line failed. It caused a lot of revenue loss to the Government by way of loss of taxes. At least the hot-line communication system for which the Department gets a very good amount by way of remuneration should be kept alive. This ia one thing which I would like to bring to Mr. Stephen's attention.

SHRI C. M. STEPHEN: I have taken note of the suggestion.